

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1914
ANSWERED ON:05.12.2006
UNAUTHORISED CONSTRUCTION OCCUPATION BY NDMC
Shiwankar Shri Maha Deo Rao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the NDMC is in process of removal of unauthorised construction/ occupation on public land/roads/lanes/ service lanes etc. in its area;
- (b) if so, whether any time-frame has been fixed to remove all unauthorised/illegal occupation of public land/roads/lanes etc.; and
- (c) if so, the details thereof and the progress made in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c): Yes, Sir. [New Delhi Municipal Council has not fixed any time frame for removal of unauthorized construction/illegal occupation from public land/roads/lanes. The temporary encroachments on public land by unauthorized squatters/hawkers are being removed on daily basis by the field staff of New Delhi Municipal Council. For removal of Jhuggi Jhopari clusters, New Delhi Municipal Council has deposited relocation charges with the Slum and JJ Department of MCD in respect of three out of five jhuggi jhopri clusters in New Delhi Municipal Council area.